

SCHEDULE**II FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF U.P. INFRAESTATE
PRIVATE LIMITED**

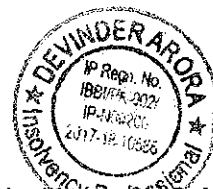
1.	NAME OF CORPORATE DEBTOR	U.P. INFRAESTATE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	08/10/2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies-Kanpur
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45400UP2009PTC038402
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	A-49 SEC-63 NOIDA, UP-201301
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	08 TH NOVEMBER 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	11 TH NOVEMBER 2019
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	DEVINDER ARORA IBBI REG NO. IBBI/PA-002/IP-N00200/2017-2018/10586
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	1203, 12th Floor, Vijaya Building 17, Barakhamba Road, Connaught Place, New Delhi, 110001 dev_arora@hotmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	1203, 12 TH FLOOR VIJAYA BUILDING, 17, BARAKHAMB ROAD, CONNAUGHT PLACE, NEW DELHI-110001 devinder.rp@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	10th DECEMBER 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Allahabad Bench, has ordered the commencement of liquidation of **U. P. INFRAESTATE PRIVATE LIMITED** on **08th November, 2019**.

The stakeholders of **U.P. INFRAESTATE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **10th December, 2019**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Devinder Arora
(Liquidator of U.P. Infraestate Pvt. Ltd)

Date: 11th November, 2019

Place: New Delhi